

(b) whether it is a fact that sufficient capacity for indigenous production of most of these items is available within the country; and

(c) if so, the reasons for placing these components under OGL which would adversely affect their indigenous production?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) to (c). List of electronic components in Open General Licence (OGL) is given in Appendix 6, List 8, Part-I of the Import and Export Policy April 1988 — March 1991, (Volume I). There has not been any significant addition to the list of items under OGL as compared to the Import Policy for the period 1985-88. Only specific types of resistors, plastic film capacitors, ceramic capacitor, connectors etc. have been placed under OGL because these types are not available indigenously.

Resources of Leasing Institutions

9131. SHRI VIJAY N.PATIL: Will the Minister of FINANCE be pleased to state:

(a) the sources through which leasing institutions in the country obtain resources;

(b) whether Government have issued guidelines to leasing institutions for safeguarding acquisition of leased assets;

(c) if so, the details of guidelines;

(d) whether Government have any proposal for nationalised banks to enter into leasing business; and

(e) if so, the manner in which Government propose to make leasing activities more attractive for banks?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS

IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) The sources from which leasing institutions in this country obtain resources are share capital and reserves, debentures, institutional borrowings and public deposits.

(b) No, Sir.

(c) No, Sir.

(d) Reserve Bank has granted permission to six Banks including one private sector Bank for setting up of subsidiaries for undertaking inter-alia Equipment Leasing Business. Seven Banks have been granted permission to make portfolio investment in leasing companies.

(e) There is no proposal before Government to make leasing activities more attractive for Banks.

State Bank of Mysore

9134. SHRI SRIKANTHA DATTA NARASMIHARAJA WADIYAR: Will the Minister of FINANCE be pleased to state:

(a) whether the deposits in the State Bank of Mysore have registered a steady growth;

(b) if so, the performance of the State Bank of Mysore in last three years;

(c) the amount advanced by the State Bank of Mysore to the priority sector in these years; and

(d) the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) to (d). As per the information avail-

able from State Bank of Mysore the aggregate deposits and outstanding advances to priority sector of the bank for the last three years are as under:

(Amount in Rs. crores)

Year	Deposits	Priority Sector Advances
1985	664.83	219.70
1986	747.01	253.14
1987	911.03	297.36

Indo German Trade

9135. SHRI SRIKANTHA DATTA NARASIHMARAJA WADIYAR: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken steps to improve Indo-German trade;

(b) if so, the areas in which Indo-German trade has been expanded;

(c) whether some export-oriented-units are proposed to be set up in the country in collaboration with Germany; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) and (b). It is a continuing endeavour to increase bilateral trade, particularly the country's exports. The items which have shown a significant increase in export from India to Federal Republic of Germany during 1987 include textile fabrics, garments, leather goods, silk, rayon and synthetic fibre fabrics, and engineering goods.

(c) and (d). Selection of technology for export-oriented joint ventures is left to the Indian entrepreneurs who, after exploring the alternative sources of technology and techno-economic analysis, select the one that suits them best, while Government encourages the establishment of export-oriented joint ventures in India.

Aluminium Export

9136. DR.KRUPASINDHU BHOI: Will the Minister of COMMERCE be pleased to state:

(a) whether the export of aluminium declined during 1987-88;

(b) if so the projection made and actual export of aluminium during the above year;

(c) the reasons for decline in the export; and

(d) the projection made for aluminium export in 1988-89?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): Indigenous production of primary aluminium is not sufficient to meet the domestic demand, and the gap between the indigenous production and domestic demand is met through imports. A small quantity of aluminium metal and its products was, however, allowed to be exported to Nepal in terms of Indo-Nepal Treaty of Trade and the quantity earmarked for 1987 was 700 tonnes.

Sales Centres of Tea Board

9137. DR.KRUPASINDHU BHOI: Will the Ministry of COMMERCE be pleased to state:

(a) the number and places of offices/sales centres of the Tea Board functioning in